

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BUSH TEA CO PRIVATE LIMITED

1.	Name of Corporate Debtor	BUSH TEA CO PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	01.06.1972
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Ministry of Corporate Affairs, Registrar of Companies (ROC) – Kolkata
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U15491WB1972PTC028384
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Debtor	Block – G, 3 Hide Road, Kolkata 700043, West Bengal, India
6.	Date of Closure of Insolvency Resolution Process	25.06.2023
7.	Liquidation Commencement Date of Corporate Debtor	26.06.2023
8.	Name and registration number of the insolvency professional acting as liquidator	CA Santanu Brahma IBBI Regn No.: IBBI / IPA-001 / IP-P01482 / 2018-19 / 12251
9.	Address and e-mail of the liquidator, as registered with the Board	AH – 276, Salt Lake, Sector – II, Kolkata – 700091. E: ip.santanubrahma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AH – 276, Salt Lake, Sector – II, Kolkata – 700091. E: bushtea.irp@gmail.com
11.	Last Date for Submission of Claims	26.07.2023

Notice is hereby given that the **Hon'ble National Company Law Tribunal, Kolkata Bench** has ordered the commencement of liquidation of the **Bush Tea Co Private Limited** on **26.06.2023**.

The stakeholders of Bush Tea Co Private Limited are hereby called upon to submit their claims with proof on or before **26.07.2023**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




CA Santanu Brahma
Liquidator of Bush Tea Co Pvt. Ltd.
IBBI Regn No. IBBI/IPA-001/IP-P01482/2018-19/12251

Kolkata, the 29th June 2023

CORRIGENDUM

With reference to this office earlier engagement notification vide Memo No. 533/DCPU/Msd dated 07.06.2023, this is to notify that the date of submission of online application for the post of **Counselor for JJB, Murshidabad** has been extended up to 12:00 hrs. **MIDNIGHT of 06/07/2023**. Eligible candidates may apply on or before the closing date i.e. 12:00 hrs. **MIDNIGHT of 06/07/2023 in online mode in the following portal: www.dcpu.recruitmentmurshidabad.in** and those who have already applied for the post of Counselor for JJB will also be allowed to upload respective documents/edit their respective applications. Candidates having higher qualifications are also eligible to apply. Rest of the conditions for the post mentioned in the earlier Notification as stated above shall remain unchanged. All concerned are being informed accordingly.

Sd/-
District Magistrate & Chairperson,
District Level Selection Committee,
JJB (Implementation of MV)
Murshidabad

NAME CHANGE

I, **Ajay Kumar Gupta** S/o Late Haril Kishan Gupta residing at 70, Raja Basanta Roy Road, Kolkata-700029 do hereby solemnly affirm and declare that I am called and known as **Ajay Kumar Gupta** but in some document my name has been written as **Ajay Gupta**. That **Ajay Kumar Gupta & Ajay Gupta** are one and same identical person vide Affidavit before in the Court of Lt. Metropolitan Magistrate (1st Class) at Kolkata on 27-06-2023.

NOTICE INVITING E-QUOTATION

The Chairman Berhampore Municipality invites e-quotation for installation of 90 watt and 120 watt LED Street Lights under Green City Mission, NleQ No. 06/BM/2023-24 and 07/BM/2023-24, Tender ID Nos. 2023_MAD 544737 1, 2023_MAD 544740 1, Last date of bid submission is 14/07/2023 upto 2 PM (Online) details will be available at www.wbtenders.gov.in.

Sd/-
Chairman
Berhampore Municipality

NOTICE

I, **JAIKISHAN AGARWAL** have lost 100 Shares of **DUJODWALA PRODUCTS LIMITED**, bearing Folio No. J01729, Distinctive No. 02719901 to 02720000, Certificate No. 00027200, Finder Contact: 9433034778

NAME CHANGE

I am **Arati Rani Saha**, my daughter is **Susmita Palit Saha** whose passport number is **J2654084**. In this passport my name is **Arati Rani Saha**. I hereby declare that **Arati Rani Saha** and **Arati Rani Saha** is the same person proved by affidavit shown before the Judicial Magistrate 1st Class Bolpur on 26/06/2023.

BURDWAN MUNICIPALITY

AMRUT DEPARTMENT
NIT No.: 01/2023-2024
Corrigendum for Date Extension
Tender ID: 2023_MAD 540432, 1 to 14
Tender Ref. No. WBMAD/BM/AMRUT-2.0/1/23-24
Memo No.: 209/III/A-2.0/1/1/2023/
NIT-1/23-24/V1 Date: 28.06.2023
Bid Submission Date has been Extended up to 06.07.2023 at 6.00 P.M. For detail visit: <https://wbtenders.gov.in>

Sd/-
Chairman
Burdwan Municipality

The Bhagirathi Cooperative Milk Producers' Union Limited

Invites E-Tender for Procurement of Food Grade Citric Acid vide Tender Id: 2023_BCMPPU 544549 1. For details visit <https://wbtenders.gov.in>.

Form No. INC-26

[Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014]
Advertisement to be published in the Newspaper for change of Registered Office of the Company from one state to another
BEFORE THE CENTRAL GOVERNMENT (REGIONAL DIRECTOR, EASTERN REGION)
In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014.
And
In the matter of M/S Tatra Agencies Private Limited having its Registered Office at 36 Strand Road, 3rd Floor, Kolkata-700021. Applicant Company Notice is hereby given to the General Public that the Company proposes to make application to the Central Government, power delegated to Regional Director under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at the Extra-Ordinary General Meeting held on Thursday, 22nd Day of June, 2023 to enable the company to change its Registered Office from "State of West Bengal" to "State of Rajasthan".

Any person whose interest is likely to be affected by the proposed change of registered office of the Company may deliver either on MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or sent by registered post of his/her objections supported by an affidavit stating the nature of his/her interests and grounds of opposition to the Regional Director, Eastern Region at the address: Nazim Place, I, NSO Building, 3rd Floor, 23/4A, A.J.C. Bose Road, Kolkata-700020, West Bengal, within 14 days of the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below:
ADDRESS OF REGISTERED OFFICE: 36 Strand Road, 3rd Floor, Kolkata-700021, West Bengal (Present Address)
For and on behalf of
Tatra Agencies Private Limited
Sd/-
Kovid Jain
Director
Date: June 28, 2023
Place: Kolkata
DIN: 08501072

EAST COAST RAILWAY

e-Tender Notice No.: eTender
CPMGSUBS2023003, Dtd. 19.06.2023
Name of Work: EXECUTION OF PWAY WORKS SUCH AS LINKING OF TRACK, INSERTION OF POINTS & CROSSINGS, TRANSPORTATION OF PWAY MATERIALS, SUPPLYING OF BALLAST AND OTHER ALLIED WORKS IN CONNECTION WITH DOUBLING OF LINGARAJ SILO CONNECTIVITY OF NTPCL NECFMCL.
Approx. Cost of the Work: ₹1264.83 Lakhs, EMD: ₹7,82,400/-
Completion Period: 12 (Twelve) Months
Tender closing Date and time: At 12:00hrs. on 20.07.2023
No manual offers sent by Post/ courier/ Fax or in person shall be accepted against e-tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration.
Complete information including e-tender documents of the above e-tender is available at website www.epcs.gov.in. The prospective bidders are advised to visit the website fifteen days before the date of closing of tender to note any changes/compensations issued for this tender. The bidders/bidders must have Class-III Digital Signature Certificate and must be registered on IREPS portal. Only registered bidders/bidders can participate in e-tendering.
The bidders should read all instructions to the bidders carefully and ensure compliance of all instructions including check lists, para 3.1 (additional check-list) of Tender form (Second sheet) Annexure-I of chapter 2 of Tender documents, submission of Annexure-B duly verified and signed by Chartered Accountant.
PR-36/C23-24 CPM/VSU/SHUBANESWAR

Sd/-
Chairperson
District Level Selection Committee
Murshidabad

Govt. of West Bengal

Office of the District Magistrate, Murshidabad
CORRIGENDUM
Notice in C/W contractual engagement has been published vide Memo No. 603/171/DCPU/Msd. Dt. 27.06.2023. Memo No. 604/171/DCPU/Msd. Dt. 27.06.2023 & Memo No. 605/171/DCPU/Msd. Dt. 27.06.2023 of this Office modifying earlier Notice of this Office vide Memo No. 533/DCPU/Msd. dated 07.06.2023. Memo No. 534/DCPU/Msd. dated 07.06.2023 and Memo No. 535/DCPU/Msd. dated 07.06.2023 respectively. For details www.murshidabad.gov.in and www.dcpu.recruitmentmurshidabad.in may be followed.

Sd/-
Chairperson
District Level Selection Committee
Murshidabad

S. E. RAILWAY TENDER

E-Tender Notice No.: e-Tender/2023/29, dated: 27.06.2023. Divisional Railway Manager (Engg.), South Eastern Railway, Kharagpur-721301 for and on behalf of the President of India invites e-Tender for the following works before 15.00 hrs. on the date mentioned against items and will be closed at 15.30 hrs. Sd/-, Tender No. Description of the works: (1) E-KGP-HQ-09-2023, Improvement to the leaky roof by providing APP for roof treatment of staff Qrs. (622 units) under the jurisdiction of ADEN/Settlement/Kharagpur. (2) E-KGP-HQ-10-2023, Construction of ground water tank/reservoir having capacity 2,00,000 gallon along with necessary pipe line at Nimpura under jurisdiction of ADEN/Water Supply/Kharagpur. (3) E-KGP-HQ-11-2023, Renovation of staff quarters (160 units) at Kharagpur under jurisdiction of ADEN/Settlement/Kharagpur. Tender Value: ₹ 2,93,30,969.48 (for Sd. No. 1), ₹ 1,24,80,267.26 (for Sd. No. 2) & ₹ 3,39,15,748.20 (for Sd. No. 3). Earnest Money: ₹ 2,96,700/- (for Sd. No. 1), ₹ 2,12,400/- (for Sd. No. 2) & ₹ 3,19,600/- (for Sd. No. 3). Cost of tender document: Nil for each. Date of opening: 20.07.2023 for each. Completion period of work: 9 months (for Sd. No. 1), 11 months (for Sd. No. 2) & 12 months (for Sd. No. 3). Bidding start date: From 06.07.2023 and upto 15.00 hrs. on 20.07.2023. Interested bidders may visit website www.ireps.gov.in for full details/description of the tenders and submit their bids online. In case manual tenders for this works will be accepted. N.B.: Prospective bidders may regularly visit www.ireps.gov.in to participate in all tenders. (PR-344)

CORRIGENDUM

With reference to this office earlier engagement notification vide Memo No. 534/DCPU/Msd dated 07.06.2023, this is to notify that the date of submission of online application for the post of **Legal Cum Probation Officer (in short, LCPO) under the DCPU, Murshidabad** has been extended up to 12:00 hrs. **MIDNIGHT of 06/07/2023**. Eligible candidates may apply on or before the closing date i.e. 12:00 hrs. **MIDNIGHT of 06/07/2023 in online mode in the following portal: www.dcpu.recruitmentmurshidabad.in** and those who have already applied for the post of LCPO will also be allowed to upload respective documents/edit their respective applications. Candidates having higher qualifications are also eligible to apply. Rest of the conditions for the post mentioned in the earlier Notification as stated above shall remain unchanged. All concerned are being informed accordingly.

Sd/-
District Magistrate & Chairperson,
Selection Committee,
DCPU (Implementation of MV) Murshidabad

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
For the attention of the stakeholders of MAEKSIN SHIPPING COMPANY PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MAEKSIN SHIPPING CO. PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/05/1996
3.	Authority under which corporate debtor is incorporated/registered	ROC - West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63090WB1996PTC079631
5.	Address of the registered office and principal office (if any) of corporate debtor	Village - Kalkapur, Post Office - Kalkapur, Kalkapur, District - 24 Parganas (South), West Bengal-743367
6.	Date of closure of Insolvency Resolution Process	26/06/2023
7.	Liquidation commencement date of corporate debtor	27/06/2023
8.	Name and registration number of the insolvency professional acting as liquidator	(Mr. Soumitra Lahiri, Registration number: IBBI/PA-001NP-P00734/2017-2018/11232)
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. - 14D & E, Tower - 32, Genex Valley, Joka, Diamond Harbour Road, Kolkata - 700104, Email: stahri0207@gmail.com, Cell: 8420989857
10.	Address and e-mail to be used for correspondence with the liquidator	(Soumitra Lahiri, Flat No. - 14D & E, Tower - 32, Genex Valley, Joka, Diamond Harbour Road, Kolkata - 700104, Email: stahri0207@gmail.com, Phone: +91 93 23903644, Cell: +91 8420989857)
11.	Last date for submission of claims	27/07/2023

Notice is hereby given that the National Company Law Tribunal, Bench -II, Kolkata has ordered the commencement of liquidation of the Maeksin Shipping Company Private Limited on 26th June 2023 under section 33 of the Code. The stakeholders of Maeksin Shipping Company Private Limited are hereby called upon to submit their claims with proof on or before 27th July 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Sd/- Soumitra Lahiri
Liquidator in the matter of Maeksin Shipping Company Private Limited
IBBI/PA-001NP-P00734/2017-2018/11232
Flat No. - 14D & E, Tower - 32, Genex Valley, Joka, Diamond Harbour Road, Kolkata - 700104
Email: stahri0207@gmail.com, Phone: +91 93 23903644, Cell: +91 8420989857
Place: Kolkata
Date: 28th June 2023

SALE NOTICE UNDER IBC, 2016

HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED (IN LIQUIDATION)
Liquidator's office: Flat No. 3, 2nd Floor, 402B/27 N S C Bose Road (B1 Laxminagar Colony), Kolkata 700047

Piece and parcel of Land/properties situated at various places in the state of West Bengal as shown in the table below:

Sl. No.	Assets description (Consists of Land/Properties of the CD situated at)	Manner of sale	Inspection date	Date & Time of Auction	Reserve price in ₹	EMD Amount & documents submission deadline
1.	Mouza - Bakra, J.L. No. 235, P.S. - Bankura, District - Bankura, West Bengal (Excluding such deeds found registered after commencement of CIRP process fraudulently and without authorization)	Normal Sale 149.81 Decimals as per details included 999.81 (11.00 A.M. to 4.00 P.M.)	4th July 2023 between 11.00 A.M. to 4.00 P.M.	11th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 1,36,05,000/-	₹ 13,60,600/- to be deposited through RTGS, 8th July 2023
2.	Mouza - Bakra, J.L. No. 235, P.S. - Bankura, District - Bankura, West Bengal *Kindly see note below	Normal Sale 246.33 Decimals (As per details)	4th July 2023 between 11.00 A.M. to 4.00 P.M.	12th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 32,30,000/-	₹ 3,23,000/- to be deposited through NEFT/RTGS, 10th July 2023
3.	Mouza: Kantadih, P.S. Arsha, District: Purulia, West Bengal	Normal Sale 1234.017 Decimals (as per details)	9th July 2023 between 11.00 A.M. to 4.00 P.M.	13th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 66,25,000/-	₹ 6,62,500/- to be deposited through RTGS, 11th July 2023
4.	Mouza: Buidiha, P.S. Kanksa, District: Burdwan, West Bengal	Normal Sale 52 Decimals (as per details)	6th July 2023 between 11.00 A.M. to 4.00 P.M.	14th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 8,10,000/-	₹ 81,000/- to be deposited through RTGS, 12th July 2023
5.	Mouza - Manikara, P.S. Kanksa, District: Burdwan, West Bengal	Normal Sale 704.5 Decimals (as per details)	7th July 2023 between 11.00 A.M. to 4.00 P.M.	15th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 1,93,68,000/-	₹ 19,36,800/- to be deposited through RTGS, 13th July 2023
6.	Mouza: Kendua P.S. Faridpur, District: Burdwan, West Bengal	Normal Sale 1278.75 Decimals (as per details)	8th July 2023 between 11.00 A.M. to 4.00 P.M.	17th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 2,69,24,000/-	₹ 2,69,240/- to be deposited through RTGS, 15th July 2023
7.	Mouza: Champabandi P.S. Faridpur District: Burdwan, West Bengal	Normal Sale 1138 Decimals	10th July 2023 between 11.00 A.M. to 4.00 P.M.	19th July 2023 from 13.30 Hrs. to 15 Hrs. #	₹ 88,19,000/-	₹ 8,81,900/- to be deposited through RTGS, 17th July 2023

The quantum of incremental bid is as per the Process Memorandum.
The details of properties, such as Dag Number etc. may be seen from the Process Memorandum in the auction site <https://inclusion.auctiontiger.net>

*Noticed from <https://webregistration.gov.in> that certain persons got registered deeds on execution by the Directors or on their authorization as sellers, despite being suspended after CIRP or discharged after liquidation i.e., 26-04-2018 and 29-10-2018 respectively and further, there is a misdescription in the name of the seller without adding the words either "under CIRP" or "in liquidation". Such deeds have no legal validity as the Registration Act, 1908 specifies - registration does not confer validity upon an instrument which is otherwise ultra vires or illegal or fraudulent.

**The tender shall be unlimited extensions of 5 minutes each".

1. Interested applicant may refer to the COMPLETE E-AUCTION PROCESS INFORMATION DOCUMENT containing details of terms and conditions of online E-Auction, E-Auction Bid Form, Eligibility, Criteria Declaration by bidder, EMD requirement etc. available in service provider on and from 14th July 2023 at 11 A.M. onwards till 10th July 2023 till 5.00 P.M. from web portal i.e. inclusion.auctiontiger.net and E-Auction platform <https://inclusion.auctiontiger.net> or writing to e-mail raika@inclusion.auctiontiger.net and E-Auction platform <https://inclusion.auctiontiger.net> and for process enquiries contact Mr. Praveen Kumar Thapar praveen.thapar@inclusion.auctiontiger.net | D: 079 6813 6854 | M: 972 277 8828. In case of property related queries or for taking physical inspection, the interested applicants may call on Mr. Sandip Samanta, Mobile No. 98302 33711 or Hrs. Nibedita Marly, Mobile No. 94325 05200. 2. RTGS to be made into HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED (IN LIQUIDATION) ACCOUNT F 0006053475 IFSC: CICI0000006 / Account name may be shortened in case of technical constraints).

3. Any land registrations and other mutations should to have been made on or after 26th April 2018 being the commencement of Corporate Insolvency Resolution Process (CIRP) that culminated to order of Liquidation on 20th October 2018 are invalid as has been clarified by the Registration Authorities and shown on the website.

4. Liquidator received claims till date only from Depositors for allotment of plots being financial creditors. No other category of creditors ever submitted any claim. Hence any squatters on the land are deemed to be unauthorized encroachers and application is under way before the Tribunal seeking administrative assistance to remove such obstacles.

5. The Liquidator reserves the right to accept or cancel or extend or modify etc. Any terms and condition of E-Auction at any time. He has the right to reject any of the bid without assigning any reasons.

6. The intending bidder may submit their bids separately as it would be convenient to participate in bids on different dates, although declarations and affidavits may be given in a single self quoting references in each of the bids.

7. The intending bidder, prior to submitting their bid, should make their independent inquiries, and inspect the properties at their own expense and safety themselves. The Liquidator will not entertain any complaint in this regard after the sale is over. Any mistake in this sale notice shall not vitiate the sale.

Sd/-
Anand Rao Koraia
Regn. No. IBBI/PA002IP-NC0280/2017-18/10844
(M) - 9674264647, E-mail - raika@inclusion.auctiontiger.net
Date: 28th June 2023
Place: Kolkata



GOVERNMENT OF TAMIL NADU

FINANCE DEPARTMENT, CHENNAI-9

Auction of 10 & 20 years Tamil Nadu

Government Stock (Securities)

- Government of Tamil Nadu has offered to sell by auction the dated securities for an amount of **Rs.2000 crore** with **Ten year** tenures and **Rs.2000 crore** with **Twenty year** tenures for a maximum amount of **Rs.4000 crore**. Securities will be issued for a minimum nominal amount of **Rs.10,000/-** and multiples of **Rs.10,000/-** thereafter. Auction which will be held by yield based on multiple price format will be conducted by Reserve Bank of India at Mumbai Office (Fort) on **July 04, 2023**.
- The Government Stock upto 10% of the notified amount of the sale will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid as per the Revised Scheme for Non-competitive Bidding facility in the Auctions of State Government Securities of the General Notification (Annexure II). Under the scheme, an investor can submit a single bid only through a bank or a Primary Dealer.
- Interested persons may submit bids in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) System as stated below on **July 04, 2023**.
 - The competitive bids shall be submitted electronically on the Reserve Bank of India Core Banking Solution (E-Kuber) System between **10.30 A.M. and 11.30 A.M.**
 - The non-competitive bids shall be submitted electronically on the Reserve Bank of India Core Banking Solution (E-Kuber) System between **10.30 A.M. and 11.00 A.M.**
- The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at different rates in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) System. However, the aggregate amount of bids submitted by a person should not exceed the notified amount.
- The result of auction will be displayed by Reserve Bank of India on its website on **July 04, 2023**. Successful bidders should deposit the price amount of Stock covered by their bids by means of a Bankers' Cheque or Demand Draft payable at Reserve Bank of India, Mumbai (Fort) or Chennai on **July 05, 2023** before the close of banking hours.
- The Government Stock will bear interest at the rate determined by Reserve Bank of India at the auction and interest will be paid half yearly on **January 05** and **July 05**. The Stock will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.
- The stocks will qualify for ready forward facility.
- For other details please see the notifications of Government of Tamil Nadu Specific Notification **668(L)/W&M-II/2023 & 669(L)/W&M-II/2023** dated **June 28, 2023**.

T. UDHAYACHANDRAN
Principal Secretary to Government,
Finance Department, Chennai-9
DIPR/733/Display/2023

"செங்கமன் கடத்தல் கத்திரிப் அடக்கத்தேன், சந்தகன் முத்தி சந்திரம் பகலப்பெயர்"



TATA CAPITAL HOUSING FINANCE LIMITED

Registered Address: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013. Branch Address: TATA CAPITAL HOUSING FINANCE LIMITED, Avani Signature, 91/A/1 Park Street, Block No. 302, 3rd Floor, Kolkata - 700 016

NOTICE FOR SALE OF IMMOVABLE PROPERTY

(Under Rule 9(1) of the Security Interest (Enforcement) Rules 2002)
E-Auction Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the below Borrower and Co-Borrower, or their legal heirs/representatives (Borrowers) in particular that the below described immovable property mortgaged to Tata Capital Housing Finance Ltd. (TCHFL), the Possession of which has been taken by the Authorised Officer of TCHFL, will be sold on 17-07-2023 on "As is where is" & "As is what is" and "Whatever there is" basis for recovery of outstanding dues from below mentioned Borrower and Co-Borrowers. The Reserve Price and the Earnest Money Deposit is mentioned below. Notice is hereby given that, in the absence of any postponement/ discontinuance of the sale, the said secured asset / property shall be sold by E-Auction at 2.00 P.M. on the said 17-07-2023. The sealed envelope containing Demand Draft of EMD for participating in E-Auction shall be submitted to the Authorised Officer of the TCHFL on or before 15-07-2023 till 5.00 P.M. at Branch address TATA CAPITAL HOUSING FINANCE LIMITED, Avani Signature, 91/A/1 Park Street, Block No. 302, 3rd Floor, Kolkata - 700 016

In case of the Secured Asset/ Immoveable Property will be on "as is where condition is" as per brief particulars described here-in below:

Sl. No.	Loan A/c. No.	Name of Borrower(s) / Co-borrower(s) Legal Heir(s) / Guarantor(s)	Amount as per Demand Notice	Reserve Price	Earnest Money	Type of Possession
1.	9662422	M/s KAYGEE SHOETECH PRIVATE LIMITED (Borrower) Mr. KISHORE KUMAR GUPTA, M/s A.G. NIRMAL PRIVATE LIMITED, Mr. ANIKET GUPTA, Mrs. ANITA GUPTA, (Co-borrower).	Rs. 4,48,53,148/- (Rupees Four Crores Forty Eight Lakh Fifty Three Thousand One Hundred Forty Eight Only) & 12-12-2017	Rs. 1,67,50,000/- (Rupees One Crore Sixty Seven Lakh Fifty Thousand Only)	Rs. 16,75,000/- (Rupees Sixteen Lakh Seventy Five Thousand Only)	Physical

Description of the Immoveable Property: ALL THAT piece and parcel of Flat/Apartment Number no.1A on the First Floor, Containing 3 bed rooms with attached bath rooms, drawing cum dining room, kitchen and store room together with one servant's room with mosaic floor area of 2080 Sq.ft. more or less complete with all fixtures and fittings (sanitary and electrical) and together with garage marked "b" on the Ground Floor of the brick built message dwelling house building, commonly known as "Meghdoot", being premises No. A/12/A, Rowland Road, under ward No. 92, within the limits of the Kolkata Municipal Corporation and building situated / lying at and being premises No. 12, Rowland Road, Calcutta, Now, Kolkata-700020, P.S-Ballygunge under ward No.69 within the limits of the Kolkata Municipal Corporation, situated within the area of operation of Meghdoot Co-operative Housing Society Ltd and 12 feet wide road abutting the Southern side of the said building. Note: -1. Society dues are approx. of Rs. 2,50 Lacs only. Which will have to be paid by Bidder to the Society. 2. Only individual bidders are allowed to participate in the auction. Any body corporate/ company/ firm is debarred from participating in the auction in compliance of the provisions of West Bengal Co-operative Societies Act, 2008.

At the Auction, the public generally is invited to submit their bid(s) personally. The Borrower(s)/Co-Borrower (s) are hereby given last chance to pay the total dues with further interest within 15 days from the date of publication of this notice, failing which the Immoveable Property will be sold as per schedule. The E auction will be stopped if, amount due as aforesaid, with interest and costs (including the cost of the sale) are tendered to the Authorised Officer or proof is given to his satisfaction that the amount of such secured debt, interest and costs has been paid before the date of the auction.

No officer or other person, having any duty to perform in connection with this sale shall, however, directly or indirectly bid for, acquire or attempt to acquire any interest in the Immoveable Property sold.

The sale shall be subject to the conditions prescribed in the Security Interest (Enforcement) Rules, 2002 and to the following further conditions:

The E-auction will take place through portal <https://DisposalHub.com> on 17-07-2023 between 2.00 PM to 3.00 PM with limited extension of 10 minutes each

Terms and Condition:

- The particulars specified in the Schedule herein below have been stated to the best of the information of the undersigned, but the undersigned shall not be answerable for any error, misstatement or omission in this proclamation. In the event of any dispute arising as to the amount bid, or as to the bidder, the Immoveable Property shall at once again be put up to auction subject to the discretion of the Authorised Officer.
- The Immoveable Property shall not be sold below the Reserve Price.
- Bid Increment Amount will be: **Rs.10,000/- (Rupees Ten Thousand Only)**
- All the Bids submitted for the purchase of the property shall be accompanied by Earnest Money as mentioned above by way of a Demand Draft favoring the "TATA CAPITAL HOUSING FINANCE LTD." Payable at TCHFL. The Demand Drafts will be returned to the unsuccessful bidders after auction. For payment of EMD through NEFT/RTGS/IMPS, kindly contact Authorised Officer.
- The highest bidder shall be declared as successful bidder provided always that he/she is legally qualified to bid and provided further that the bid amount is not less than the reserve price. It shall be in the discretion of the Authorised Officer to decline acceptance of the highest bid when the price offered appears so clearly inadequate as to make it inadvisable to do so.
- For reasons recorded, it shall be in the discretion of the Authorised Officer to adjourn/discontinue the sale.
- Inspection of the Immoveable Property can be done on 11-07-2023 between 11 AM to 5 PM with prior appointment.
- The person declared as a successful bidder shall, immediately after such declaration, deposit twenty-five per cent of the amount of purchase money/bid which would include EMD amount to the Authorised Officer within 24Hrs and in default of such deposit, the property shall forthwith be put to fresh auction/Sale by private treaty.
- In case the initial deposit is made as above, the balance amount of the purchase money payable shall be paid by the purchaser to the Authorised

১) ত্রিধারা সর্বজন্যনের
ভূমিপূজো হল বৃধদার
ছিলেন দেবশিশু কুমার,
ফিরহাদ হাকিম, দেবলীনা
কুমার, মালা রায়, প্রবীর
মুখার্জি, সৌরভ বসু, রতন দে,
দেবলীনা বিশ্বাস, সন্দীপ রঞ্জন
বস্তু, মৌসুমি দাস প্রমুখ।

২) উন্টোরথে বারাসত ৪-এর
পল্লীর দুর্গাপূজার খুঁটিপূজো।
রয়েছেন বিধায়ক নারায়ণ
গোষাশ্রী, বাগাসতের পুরপ্রধান
অশনি মুখার্জি, ক্লাব কর্মকর্তা
আশিস ভদ্রদাজ, রাহুল নাগ,
চোয়ারমান ইন কাউন্সিল
অভিজিৎ নাগ চৌধুরি-সহ
বিশিষ্টরা। বৃধদার।

৩) উন্টোরথের দিনে
দুর্গাপূজার প্রস্তুতি শুরু
হয়ে গেলে নিউটাউন
সুখাশ্রির ক্লাস্টার-এ ওনার্স
অ্যাসোসিয়েশনের। হল
খুঁটিপূজো। রয়েছেন দুর্গাপূজো
কমিটি সভাপতি দিখিজয়
চ্যাটার্জি, সন্দাপদ গৌতম
গুহ সহ-বিশিষ্টরা। এবার এই
আবাসনের পূজোর ১৩ বছর।
ছবি: বিজয় সেনগুপ্ত,
সোহম সেনগুপ্ত,
সন্দীপ সিনহা

তলিয়ে ২

শোলা করতে করতে পুকুরে তলিয়ে যায় দুই বালক। 'ডুজ্জাক'ে উদ্ধার করে হাসপাতালে নিয়ে গেলে একজনকে মৃত ঘোষণা করেন চিকিৎসক। মৃত বালকের নাম অক্ষু হালদার (৯)। তার সঙ্গী আদিত্য দাস (১৮) চিকিৎসাব্যয়ী। ঘটনাস্থতি ঘেঁষে বৃথবার পুকুরে চন্দননগর সুভাষাঙ্গী দক্ষিণপাড়ায়। এনিদ দুপুরে বাড়ি থেকে সাইকেল চালানো বেরিয়েছিল অক্ষু। পাশে দক্ষিণপাড়ার একটি পুকুর পার্শ্ব দিয়ে আদিত্য সঙ্গে খোঁজা করছিল। হঠাৎই পা পিছলে দুই বালক পুকুরে পড়ে যায়।

ফর্ম নং: এনসিএলটি ৩এ

[রুল ৩৫ দ্রষ্টব্য]
 ন্যাশনাল কোম্পানি লিটাইবুল,
 কলকাতা বেঞ্চ,
 কলকাতা সমীপে
 কোম্পানি পিটিশন (সিএ) নং:
 ৭৮/কেবি/২০২৩
 যার সঙ্গে সম্পর্কিত
 কোম্পানি অ্যাপ্লিকেশন
 (সিএ) নং: ১১/কেবি/২০২৩

বিষয়:

- ১) কালকূট মার্কেটিং প্রাইভেট লিমিটেড, যার রেজিস্টার্ড অফিস: ৯, জেমস হিকি সরণি, শরাদেবন, সেকেন্ড ফ্লোর, কলকাতা-৭০০০৬৯
- ২) শ্রী বাহুবলী কর্পোরেশন লিমিটেড, যার রেজিস্টার্ড অফিস: ৯, জেমস হিকি সরণি, শরাদেবন, সেকেন্ড ফ্লোর, কলকাতা-৭০০০৬৯

আবেদনকারী

পিটিশনের নোটিস
কোম্পানিভ আক্ট, ২০১৩-এর ২৩ নং ধারাবিধি
কালকট মার্কেট প্রাইভেট লিমিটেড (PAN-
AADCK56633P) (এখানে পরে হস্তান্তর করা
কোম্পানি হিসাবে বিবৃত)-এর সঙ্গে শ্রী বাহুবর্ষ
কর্পোরেশন লিমিটেড, (PAN-AAECS3868F
(এখানে পরে হস্তান্তর গ্রহীতা কোম্পানি হিসাবে
বিবৃত)-এর সম্মুখিতকরণ রিম অনুমোদনের জন্য
'এন গুরুমুর্তি, চার্টার্ড অ্যাকাউন্ট্যান্ট, মারোয়া
অ্যান্ড অ্যাসোসিয়েটেডস-এর অংশীদার, চার্টার্ড
অ্যাকাউন্ট্যান্টসের ১৯ ইয়ার্ড ফোর্ড, ডালাহাউস

হেরিটেজ বিল্ডিং, কিংস ক্রোম, কুমার এ-পোস্ট
কলকাতা-১০০০০১। এরা একটি পিটিনম দেশ কলকাতা।
হেরিটেজ বিল্ডিং, কিংস ক্রোম, কুমার এ-পোস্ট
কলকাতা-১০০০০১। এরা একটি পিটিনম দেশ কলকাতা।
হেরিটেজ বিল্ডিং, কিংস ক্রোম, কুমার এ-পোস্ট
কলকাতা-১০০০০১। এরা একটি পিটিনম দেশ কলকাতা।

মালাভাভ-১৭ বিয়োবতার কাশ ভ্রমের কয়েক
নোটিশের সঙ্গে সংলগ্ন করে দেবেন। প্রযোজ্য অর্থ
আদায় দিয়ে যে কোনও ব্যক্তি নিম্নস্বাক্ষরকারীর কা
থেকে ওই পিটিশনের কপি সংগ্রহ করতে পারেন।
তারিখ: ২৮.০৬.২০২৩ এন গুরুমুখিয়া
স্থান: কলকাতা অংশীদার
মারোতি আন্ড অ্যাসোসিয়েটস
চার্জড অ্যাকাউন্ট্যান্ট
১৬, স্ট্রাউড রোড, ডায়মন্ড হেরিটেজ বিল্ডিং
ফিফথ ফ্লোর, রুম নং এন-৫০০৮
কলকাতা- ৭০০০০৮



ফর্ম 'বি'
প্রকাশনা সোমবারে

[illegible]

চলবে শ্রেণির মালিক পরিচালনা

দুস্টান্ত

July, 2023 ₹ 40

পঞ্চায়েত ভোটের ফলাফল

প্রকাশিত

বোরো চেয়ারম্যান

**১১১
ওয়ার্ড**

সন্দীপ দাস

কুস্তি
অভিরূপ রায়

ভারতীয় কুস্তিগিরদের কর্ম কে সেলাম
খবর এল বিদেশ থেকে মা আমা
বিশ্ব দরবারে খেতাব অর্জন...

সম্পাদক : জিহ্মু চট্টোপাধ্যায়

২১ গড়িয়া পার্ক কলকাতা-৭০০ ০৮৪

৩৬০

কর্মখালি/ ব্যবসা/বাণিজ্য/
হারানো/প্রাপ্তি ইত্যাদি বিজ্ঞাপন

১২টি শব্দ ২৫০ টাকা অতিরিক্ত শব্দ ১৮ টাকা

কিউ আর কোড দিয়ে ছাত্রের জালিয়াতি ধরলেন বিচারপতি

আজকালের প্রতিবেদন

সম্প্রদায়িক হাইকোর্টে বিচারপতি কৌশিক চন্দের এজলাসেই হলো গণবিরোধিরা দণ্ড। বংশদ্ভাব্যতার এজলাসে পড়ে নিচ্ছেই যেসব মানুষকে—কিউআর কোড স্ক্যান করে জয়েন্ট এন্ডাল পরীক্ষার মাধ্যমে জািলিয়াত হত্যেনতে ধরলেন বিচারপতি কৌশিক চন্দ। আর এটিয়াতে নিজেও আইনজীবীর মোটা দুটা ফেশন ব্যবহার করেছেন।

কিউআর কোড স্কান করলে, বাবেতে ঠিক কাছাকাছি জািলিয়াত করা হয়েছিল। তা সমাকভাবে বাবেনে বিচারপতি। দেখা যাযেছে।

অস্বাভাবিক জয়েন্ট ফেল সক্রোনি থি ডাউনলোড করে জাল করতে, তাকে সেই কিউআর কোড যখন বিচারপতি নিজেদের পানেনে স্থান।

ডোবা থেকে
নিখোঁজ
শিশুর দেহ

আজকালের প্রতিবেদন

[illegible]

গোসাৰায় তৃণমূল নেতাকে খুনের চক্ৰান্ত, ধৃত ৭

গৌতম চক্রবর্তী

পক্ষায়েত ভেটের আগেই গোসাবায় তৃণমূলের ওপর
সেপ্টেম্বর হামলা। তৃণমূলের অঞ্চল সভাপতিকে খুনের
চেষ্টা। বোমা ও আগ্নেয়াস্ত্র নিয়ে জড়ো হয়েছিল দৃষ্কৃতী।
অভিযোগে, আলানউল মল্লাও গুলার ওপর আক্রমণ চালান
তারা। তাকে লক্ষ্য করেই গুলি গুলার। অস্ত্রের জন্য
লক্ষ্যকল্লভ হয় সেই গুলি। হাতে গিয়ে লাগে গুলি।
প্রাণে বাঁচেন তৃণমূল নেতা আলানউল মল্লা। গুলির
আঘাত ওয়াজ্ঞ সহ্যে স্থানীয় গ্রামবাসীর বেরিয়ে আসেন।
দৃষ্কৃতীরা পালান। বরষ পেয়ে ঘটনাস্থলে চলে আসে

শান্তিপূর্ণ, নিরপেক্ষ নির্বাচন,
তাতেই জয় নিশ্চিত: সৌগত

মিল্টন সেন

ভূগোল, ২৮ জুন

আনেকের মনোনাশ প্রভাবের কারণেই
দলের চিহ্নটা না পেরে, অনেক কনিষ্ঠ হয়ে
পালিয়েছেন। তাদের উদ্দেশ্যে বলছি, পালেসে
নির্ভরশীল হয়ে পালিয়ে সন্মিলকে জমিয়ে দেবেন,
ভাঙের লড়াইয়ে আনারা নাই। তেঁও
কাজেছেন না। লক্ষ্য স্পষ্টকরে ব্যানার্শী
জগজিনিয়ে দিয়েছেন, যারা দলের বিরুদ্ধে
গিয়ে তাতে লড়বেন তারা জিতবে না।
যাহোক তাদের আশা তরো নেওয়া হবেন।
বৃন্দাবন পল্লভারের নির্বাচনে প্রচারে ফেলার
পাণ্ডুয়া যিবনসভার কৈশ চারাপাশ
এলাকায় এসে এই মতবা বলেন।
সৌগত রায়। এনির বৃন্দাম সান্দে পাণ্ডুয়া
দলীয় কর্মীদের নিয়ে বৈঠক করেন। কর্মীদের
সৌগত রায় বলেন, “আমরা
কর্মীদের কর্মীদের বলেছি শাউপুস নির্বাচন
করতেই হবে। নিরপেক্ষ ভেবে হবে আর
তাতেই পালিয়েতা আম পাশে সান্দে

পুলিশ। অভিযুক্ত ৭ জন দুর্ভুক্ত করে হাটোতে। ধৃতদের সঙ্গে
কেলে পুলিশ। একজন দুর্ভুক্ত পরিচয় বালে। ধৃতদের সঙ্গে
কাছ থেকে একটি অস্ত্র উদ্ধার হয়ে বালে জানান।
পুলিশ। চান্দ্রল্যকর এই ঘটনাটি বাটোছে গোস্বামী থানার
পাঠানবালি পঞ্চায়তের বাটোলিতে। ৩২৭৭ সূত্রে জনবিশ্বাস
হয়ে, পাঠানবালির তৃণমূল পঞ্চায়ত সভাপতি জনবিশ্বাস
আলি চিত। অভিযোগ, পঞ্চায়তের আগে চক্রান্ত
করে তাঁকে খুন করার পরিকল্পনা করে দুর্ভুক্ত। কিং
তাদের কাছে বাধা দেয় সুতরাং ছায়াসীকে খুন
মোদা। ছায়াসীকে হতে পারে না পালনের অভিজ্ঞতা
কর সতর্ক বাল বৃগতে পেরে সাধারণত ইনসান মোদা
কর সতর্ক বাল বৃগতে পেরে সাধারণত ইনসান মোদা

ইব্রাহিম মোহা, আবদুল আলীম মোহা, ইয়াহুকাব মোহা,
সাহাভান মোহা, ইব্রাহিম মোহা, শরিফুল মোহা৷
মদনাবাব বাউল সিদ্দিকী জুজো হায়া। অভিযোগ।
আলাউদ্দিনের ঘরের জানলার ফাঁক দিয়ে গুলি চালায়।
দুগুতীরা। খবর মোকাতে শুয়ে পড়ে মোকাওরদের
পরে বাচেন আলাউদ্দিন। ঘটনার খবর পেয়ে গ্রামেরবাব
লোকজন বেরিয়ে আসেন। ঘটনাস্থলে পৌঁছে গোবাব
খানার পুলিশ। গ্রামবাসীরা দুকুতীদের ঘরে পুলিশের
হাতে তুলে দেন। যদিও মূল অভিভূক্ত ইসলাম মোহা
পুলিশকে বলে জানা গেছে। গোবাবা খানায় অভিযোগ
দায়ক করছেন জমম আলাউদ্দিন মোহা।



দ্য ইনস্টিটিউট অফ ইঞ্জিনিয়ারিং অ্যান্ড ম্যানেজমেন্ট (আইইএম)-এর প্রথম সমাবর্তন অনুষ্ঠান। উপস্থাপন করছেন আইইএম-এর প্রেসিডেন্ট ড. সত্যজিৎ চক্রবর্তী। প্রধান অতিথি হিসেবে উপস্থিত হিডকোর এমডি দেবাশিস সেন। ছিলেন আইইএম-এর উপাচার্য ড. সজল দাশগুপ্ত, আইইএম-এর পরীক্ষা নিয়ামক ড. দেবিকা ভট্টাচার্য প্রমুখ। ছবি: আজকাল

ইন্ডিয়ান বੈঙ্ক		Indian Bank		এসএএম লার্জ ব্রাঞ্চ, কলকাতা ১৪, ইন্ডিয়া এডজেন্ট গ্রেস, ইন্ডিয়ান ব্যাঙ্ক বিল্ডিং, বিহারী টাওয়ার, কলকাতা-৭০০০০১। ফোন: (০৩৩) ২২৩৩ ১৪৭২			
ইসলাহাবাদ		ALLAHABAD					
পরিশিষ্ট IV-A স্থাবর সম্পত্তি বিক্রির জন্য রুল ৮(৬) এর সংস্থানসমূহ দ্রষ্টব্য।							
সিকিউরিটি ইকোরাইজ (এনোপোস্টেট) রুলস, ২০০২ এর রুল ৮(৬) এর সংস্থানসমূহ সহ পঠনীয় সিকিউরিটি ইজেকশন আফ রিসনট্রান্সমিশন অফ ফিনান্সিয়াল অ্যাসেটস অ্যান্ড এনোপোস্টেট অফ সিকিউরিটি ইজেকশন প্রাইভেট লিমিটেড, ২০০২ অধীনে স্থাবর পরিসম্পদ বিক্রির জন্য ই-নিলাম বিরম্ব বিজ্ঞপ্তি।							
এতদ্বারা জনসাধারণের পাশাপাশি বিশেষত সুদৃষ্টিত স্থাপত্যের কাছে বন্ধক রাখা/দায়বদ্ধ ও নীচে বর্ণিত স্থাবর সম্পত্তিগুলি সম্পর্কিত কথগতিহীন(গেণ) ও জামিনদার(গেণ) এর জ্ঞাতার্থে জানানো যাচ্ছে যে, ইন্ডিয়ান ব্যাঙ্ক (পূর্ববর্তন এলাহাবাদ ব্যাঙ্ক) , সুদৃষ্টিত স্থাপত্যের অননুমোদিত আধিকারিক নিম্নোক্ত কথগতিহীন(গেণ) জামিনদার(গেণ) এর থেকে ইচ্ছাচ্যে স্থাবর (পূর্ববর্তন এলাহাবাদ ব্যাঙ্ক), এসএএম লার্জ ব্রাঞ্চ কলকাতা, সুদৃষ্টিত স্থাপত্যের থানা অর্থক পুনরুদ্ধারের জন্য এখানে নিচে বর্ণিত স্থাবর সম্পত্তিগুলির গঠনমূলক/বাস্তবিক মূল্য নিয়ন্ত্রণে বেতলি ১৯.০৭.২০২৩ তারিখে 'যেখানে আছে', 'যা কিছু আছে' এবং 'যেমন আছে' ভিত্তিতে বিক্রি করা হবে।							
ই-নিলাম উপায়ে বিক্রির জন্য নির্ধারিত সম্পত্তিগুলির নিশ্চিত বিবরণ এখানে নীচে উল্লেখ করা হয়েছে:							
অ্যাকাউন্ট/কথগতিহীনের নাম ও টিকানা	দায়বদ্ধ/বন্ধক রাখা সম্পত্তির বিবরণ	অনাদায়ী বকেয়া	ক) সরেক্ষমূল্য খ) ইএমডি অর্থায়ন গ) বিব ব্যাঙ্গারের মূল্য ঘ) সম্পত্তির আইডি নং ঙ) সম্পত্তির ওপের দায় চ) মদলের প্রকৃতি				
মেসার্স এমপিজি ইন্টারন্যাশনাল (কথগতিহীন/বন্ধকদাতা) পি-১৬বি, কলকাতা ইন্ডাস্ট্রিয়াল এজেন্ট, ফেজ-৩, কলকাতা, পশ্চিমবঙ্গ, পিন- ৭০০০১৭ শ্রী হরহিত চাননিয়া, পিতা- শ্রী বিষ্ণু কুমার চাননিয়া (অংশীদার/জামিনদার), ১, বলিগঞ্জ পার্ক রোড, সার্কাস আডিনিং, কলকাতা, পশ্চিমবঙ্গ, পিন- ৭০০০১৯ শ্রী বিষ্ণু কুমার চাননিয়া, পিতা- বাসুদেব চাননিয়া (জামিনদার), ১, বলিগঞ্জ পার্ক রোড, সার্কাস আডিনিং, কলকাতা, পশ্চিমবঙ্গ, পিন- ৭০০০১৯ শ্রীমতী শ্রদ্ধা চাননিয়া, স্বামী- শ্রী অর্পিত চাননিয়া (অংশীদার/জামিনদার), ১, বলিগঞ্জ পার্ক রোড, সার্কাস আডিনিং, কলকাতা, পশ্চিমবঙ্গ, পিন- ৭০০০১৯	উক্ত সংস্থার নামে একটি ইজারায় ধারণকৃত শিক্ষায়ে ব্যবহার/বাণিজ্যিক জমির অপরিসর সমগ্র পরিমাণ যার অন্তর্ভুক্ত: মহেশপুর ইন্ডাস্ট্রিয়াল এজেন্ট, এজাইএসআইসি কলেজের কালীপাণ্ডুর, মহেশতলা পুরসভা, লালাবাগান, সিএমজিএর রোড, মৌজা- আলমপুর, খতিয়ান নং ৬৬, জে এল নং ০৫ (শিট নং ১/১), গ্লট নং পি-৫৭, হেজিট নং বি/২/নিউ এবং এ/১৪৮/নিউ, আর এস/এ/৫ আর ৩৪, ৪০ থেকে ৫০, ৫২ থেকে ৫৬, ১৪৪, ১৪৭ থেকে ১৫৫, ১৬৬ (অংশ) ৫৭ থেকে ১৬০, ৩৫৫, সাহ ডিভিশন- আলিপুর, পোং-৩৬- বিধানগর, থানা- রত্নজি নগর, কলকাতা- ৭০০০৬৬, জেলা- উত্তর ২৪ পরগনা, ওয়ার্ড নং ১০, মহেশতলা পুরসভার এলাকাবিন, জমির পরিমাণ ৭.৪০ কাঠা, ২০১০ বোয়ার লিঙ্গ দিল্লি নং ০৫৬৯৯ অনুযায়ী। টোটেড: উত্তর- গ্লট নং পি ৫৬; দক্ষিণ- গ্লট নং পি ৫৮; পূর্ব- এজেন্টের সামান্য নির্ধারক দেওয়াল; পশ্চিম- ৯.১০ মিটার চওড়া মেল রোড।	₹ ৫,০৩,১৫,৪৯৭.০০ (তিম কোটি তিন লক্ষ পনেরো হাজার নবো সাতশত্টিশ টাকা মাত্র), অনুযায়ী ₹ ১২,১০,২০২২ থেকে বকেয়া সুদ, মাসুল ও অন্যান্য খরচাপাতি	ক) ₹ ২৪,০০,০০০.০০ (*) খ) ₹ ২১,৪০,০০০.০০ গ) ₹ ২৫,০০,০০০.০০ ঘ) IDIBS500064877990 ঙ) আমলের জমা নেই চ) গঠনমূলক মূল্য				
মেসার্স গোট চাউ জুয়েলারি প্রাইভেট লিমিটেড (কথগতিহীন) শপ নং ২২৩, ২৫৫, ক্যামাক স্ট্রিট, তৃতীয় তল, বদলাই মার্কেট, কলকাতা- ৭০০০৬৬ শ্রীমতী রাজমতী টুয়ার (জামিনদার), স্বামী- প্রসন্ন দুগার, ৫২৫, দুগার এপ্যারার, নিউ আলিপুর, ব্লক 'ডি', কলকাতা- ৭০০০০৬ শ্রী প্রসন্ন টুয়ার (জামিনদার), পিতা- পুনকানন্দ দুগার, ৫২৫, দুগার এপ্যারার, নিউ আলিপুর, ব্লক 'ডি', কলকাতা- ৭০০০০৬ মেসার্স টুয়ার টুয়ার অ্যান্ড ট্রাক্টরস প্রাইভেট লিমিটেড (কর্পোরেট জামিনদার/বন্ধকদাতা), ২৫৫, ক্যামাক স্ট্রিট, বদলাই মার্কেট, কলকাতা- ৭০০০১৬ মেসার্স রাজমতী জুয়েলারি প্রাইভেট লিমিটেড (কর্পোরেট জামিনদার), ২৫৫, ক্যামাক স্ট্রিট, বদলাই মার্কেট, কলকাতা- ৭০০০১৬	লোকানাক ভবন' নামক ভিত্তিরের দ্বিতীয় তল সামান্য কার্বেশি ৮৫০ বর্গফুট সুপার বিট আপ এরিয়ায় (কার্পেট এরিয়া ৭৭০ বর্গফুট) দক্ষিমপূর্বী ভবন নং বি-৪ সংবলিত ফ্ল্যাটের অপরিসর সমগ্র পরিমাণ যার দ্বিত্তি ও বিবরণ: মৌজা- উত্তর বাপডহর, সাবেক খতিয়ান নং ১৭৪৯, হাল খতিয়ান নং ১১১৪, দাশ নং ৪৪৮-৬, জে এল নং ৬, থানা এবং আডিনিংনাল ডিভিউ সার রেজিট্রি অফিস- জেমডুজ, পার্বতীপুর গ্রাম পঞ্চায়েতের এলাকাবিন, জেলা- হাওড়া। সম্পত্তির মালিকানা মেসার্স টুয়ার টুয়ার অ্যান্ড ট্রাক্টরস প্রাইভেট লিমিটেড এর নামে।	₹ ৫,১৮,৭০,৬৯৩.০০ (পাঁচ কোটি আঠারো হাজার ত্রিশতের হাজার দশা তিরানব্ব্ব টাকা মাত্র), ₹ ৩১,০৮,২০১৯ অনুযায়ী এবং এর ওপের বকেয়া সুদ, মাসুল, অন্যান্য চার্জ ও খরচাপাতি	ক) ₹ ২১,৪০,০০০.০০ (*) খ) ₹ ২১,৪০,০০০.০০ গ) ₹ ২৫,০০,০০০.০০ ঘ) IDIBBSAMBKOL387 ঙ) আমলের জমা নেই চ) বাস্তবিক মূল্য				
(*) বিরক্ষমূল্য অবশ্যই নির্ধারিত সরেক্ষমূল্য অপেক্ষা বেশি হতে হবে।							
ই-নিলামের তারিখ ও সময়: তারিখ- ১৯.০৭.২০২৩; সময়: সকাল ১১:০০ টা থেকে বিকেল ৫:০০ টা							
ই-নিলাম পরিবর্তনের তারিখ: ১৯.০৬.২০২৩ থেকে ১৮.০৭.২০২৩, সকাল ১০:০০ টা থেকে বিকেল ৪:০০ টা							
ই-নিলাম পরিবর্তে প্রানরকারী গুণের প্র্যাটফর্ম: https://www.mstcecommerce.com/auction/home/ibapi							
অনলাইন বিড অংশ নেওয়ার জন্য বিভাগরকার আদ্যের ই-নিলাম পরিবর্তে প্রানরকারী সংস্থা এমএসটিসি লিমিটেড-এর ওয়েবসাইট (https://www.mstcecommerce.com/auction/home/ibapi) দেখার পরামর্শ দেওয়া হচ্ছে। প্রযুক্তিগত সহায়তার প্রয়োজন হলে অন্তর্গতপূর্বক এমএসটিসি এর হেল্পডেস্ক নম্বর: ০৩৩-২৪০০০০২০/ ২৪০০০০২১/ ২৪০০০০২							